

ORISSA ACT 2 OF 2003  
THE ORISSA APPROPRIATION (No. 3) ACT, 2002

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## ORISSA ACT 2 OF 2003

**\* THE ORISSA APPROPRIATION (No. 3) ACT, 2002**

[ Received the assent of the Governor on the 23rd December, 2002, first published in an extraordinary issue of the *Orissa Gazette*, dated the 2nd January, 2003 (No. 15) ]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR, 2002-2003.

**BE** it enacted by the Legislature of the State of Orissa in the Fifty-third Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Orissa Appropriation (No. 3) Act, 2002.

Issue of  
Rs.6809,57,  
70,000  
out of the  
Consolidated  
Fund of the  
State of Orissa  
for the  
financial year,  
2002-2003.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of six thousand eight hundred nine crores, fifty seven lakhs and seventy thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2002-2003 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

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\* For the Bill, see *Orissa Gazette* Extraordinary, dated the 18th December, 2002 (No. 2311)

## THE SCHEDULE

(See sections 2 and 3)

1 No. of vote	2 Services and purposes	3			
		Sums not exceeding		Total Rs.	
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.		
1.	Expenditure relating to the Home Department.	Revenue	14,23,56,000	8,000	14,23,64,000
		Capital	21,47,00,000	..	21,47,00,000
2.	Expenditure relating to the General Administration Department.	Revenue	1,67,79,000	2,51,000	1,70,30,000
3.	Expenditure relating to the Revenue Department.	Revenue	439,63,36,000	231,41,00,000	671,04,36,000
		Capital	25,46,000	..	25,46,000
4.	Expenditure relating to the Law Department.	Revenue	94,87,000	..	94,87,000
5.	Expenditure relating to the Finance Department.	Revenue	1,17,05,000	..	1,17,05,000
		Capital	25,45,93,000	..	25,45,93,000
6.	Expenditure relating to the Commerce Department.	Revenue	2,41,61,000	..	2,41,61,000
		Capital	4,04,06,000	..	4,04,06,000
7.	Expenditure relating to the Works Department.	Revenue	5,72,34,000	..	5,72,34,000
		Capital	97,99,53,000	..	97,99,53,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue	40,06,000	..	40,06,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	6,87,17,000	..	6,87,17,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue	55,87,77,000	..	55,87,77,000
11.	Expenditure relating to the Schedule Tribes and Schedule Castes Development Department and Minorities and Backward Classes Development Department.	Revenue	41,43,12,000	..	41,43,12,000
		Capital	4,01,92,000	..	4,01,92,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue	18,03,52,000	..	18,03,52,000

1	2	3			
		Sums not exceeding		Total	
No. of vote	Services and purposes	Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue	22,71,26,000	..	22,71,26,000
		Capital	2,71,37,000	..	2,71,37,000
14.	Expenditure relating to the Labour and Employment Department.	Revenue	61,30,000	..	61,30,000
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue	28,08,000	..	28,08,000
16.	Expenditure relating to the Planning and Co-ordination Department.	Revenue	3,63,39,000	..	3,63,39,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue	133,17,24,000	1,60,000	133,18,84,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	1,15,000	..	1,15,000
19.	Expenditure relating to the Industries Department.	Revenue	3,79,75,000	..	3,79,75,000
		Capital	10,50,71,000	..	10,50,71,000
20.	Expenditure relating to the Water Resources Department.	Revenue	15,08,97,000	..	15,08,97,000
		Capital	195,21,79,000	1,52,99,000	196,74,78,000
21.	Expenditure relating to the Transport Department.	Revenue	1,41,51,000	..	1,41,51,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue	5,48,74,000	..	5,48,74,000
		Capital	6,92,37,000	..	6,92,37,000
23.	Expenditure relating to the Agriculture Department.	Revenue	12,68,52,000	..	12,68,52,000
24.	Expenditure relating to the Steel and Mines Department.	Revenue	89,87,000	..	89,87,000
		Capital	9,00,73,000	..	9,00,73,000

1 No. of vote	2 Services and purposes	3			
		Sums not exceeding		Total Rs.	
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.		
25.	Expenditure relating to the Information and Public Relations Department.	Revenue	2,55,00,000	..	2,55,00,000
26.	Expenditure relating to the Excise Department.	Revenue	97,20,000	..	97,20,000
		Capital	1,00,00,000	..	1,00,00,000
27.	Expenditure relating to the Science and Technology Department.	Revenue	19,03,000	..	19,03,000
28.	Expenditure relating to the Rural Development Department.	Revenue	22,66,85,000	1,00,000	22,67,85,000
		Capital	62,46,68,000	..	62,46,68,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue	45,00,000	5,79,000	50,79,000
30.	Expenditure relating to the Energy Department.	Revenue	49,08,29,000	..	49,08,29,000
		Capital	151,77,00,000	..	151,77,00,000
31.	Expenditure relating to the Textile and Handlooms Department.	Revenue	64,17,000	..	64,17,000
		Capital	3,76,00,000	..	3,76,00,000
32.	Expenditure relating to the Tourism and Culture Department.	Revenue	21,69,000	..	21,69,000
		Capital	85,84,000	..	85,84,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	8,39,57,000	..	8,39,57,000
34.	Expenditure relating to the Co-operation Department.	Revenue	7,09,10,000	..	7,09,10,000
		Capital	14,25,66,000	..	14,25,66,000

1 No. of vote	2 Services and purposes	3 Sums not exceeding		Total Rs.	
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.		
36.	Expenditure relating to the Women and Child Development Department.	Revenue	75,20,63,000	..	75,20,63,000
37.	Expenditure relating to the Information Technology Department.	Revenue	1,06,00,000	..	1,06,00,000
38.	Expenditure relating to the Higher Education Department.	Revenue	8,06,15,000	..	8,06,15,000
39.	Expenditure relating to the Internal Debt of the State Government.	Capital	..	5000,00,00,000	5000,00,100,000
Total		Revenue Account	964,80,68,000	231,51,98,000	1196,32,66,000
		Capital Account	611,72,05,000	5001,52,99,000	5613,25,04,000
		GRAND TOTAL	1576,52,73,000	5233,04,97,000	6809,57,70,000